

**Central Administrative Tribunal  
Principal Bench**

**OA No.1118/2016**

New Delhi, this the 8<sup>th</sup> day of April, 2016

**Hon'ble Mr. V.N. Gaur, Member (A)  
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Shri Najam Akhtar Shakil,  
S/o Md. Mehdi Akhtar,  
Aged about 52 years,  
R/o 510, SFS Flats,  
Sector-19, Rohini,  
Delhi-110089.

Presently working as Principal Scientist, Division of Agricultural Chemicals, LBS Building, IARI, Pusa Campus, New Delhi-110012.

...applicant

(By Advocate : Shri A.K. Behera )

**Versus**

1. Agricultural Scientist Recruitment Board,  
Through its Chairman,  
Krishi Anusandhan Bhawan-I,  
Pusa Campus, New Delhi.
2. The Secretary,  
Department of Agricultural Research & Education  
& DG ICAR, Krishi Bhawan,  
New Delhi.
3. The Director,  
Indian Agricultural Research Institute,  
Pusa Campus,  
New Delhi.

...respondents

(By Advocate : Shri S.K. Gupta )

**ORDER (ORAL)**

**Mr. V.N. Gaur, Member (A) :-**

Learned counsel for applicant submits that the respondents have already made appointment to the post of Head, Division of

Agricultural Chemicals in IARI, to which the applicant had made a claim in the OA.

2. In view of the above development, the learned counsel for applicant seeks permission to withdraw the OA. Accordingly, the OA is dismissed as withdrawn with liberty to file a fresh one, if so advised. No costs.

( Dr. Brahm Avtar Agrawal )  
Member (J)

( V.N. Gaur )  
Member (A)

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